

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4910  
ANSWERED ON:23.04.2015  
NATIONAL TRANSPORT DEVELOPMENT  
Thomas Prof. Kuruppassery Varkey

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

(a) whether Rakesh Mohan Committee constituted to formulate a national policy on the development of national transport has given its report; and

(b) if so, the salient features of the report?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) Yes, Madam.

(b) The National Transport Development Policy Committee (NTDPC) constituted under the chairmanship of Shri Rakesh Mohan has submitted its report and has suggested reforms for development of various mode of transport. These reforms are categorized as immediate reforms and long run goals. Immediate reforms have been suggested at National, State & Metropolitan level however, long term goals are for National & Metropolitan level. In the terms of immediate reform, the committee has suggested the following at National, State & Metropolitan level:

At National level, Committee has suggested for formation of high-level, independent Office of Transport Strategy (OTS) and requirement to move towards investment and strategy for transport as an integrated system and National Transport Infrastructure Finance to be neutral with respect to means of delivering mobility, sustainability and inclusion goals.

At State level, the committee has suggested to establish urban transport as a subject to state level, to develop formal mechanisms for state participation in decisions about initiation, siting, size and other aspects of airports and rail-based transport that have significant impact on regional transport systems and formation of state-level counterparts OTS, with particular focus on Urban transport.

At metropolitan level, the committee has suggested for creation of (Unified Metropolitan Transport Authority) UMTAs as statutory authority, independent budgets expert personnel in all urban agglomerations with population greater than three million, formation of metropolitan planning committees as per Constitutional mandate, creation of public-private centres of excellence in urban transport in all cities larger than one million and to invest in unified metropolitan databases.